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Title: Alleged atrocities by police on students and citizens including women protesting against poor civic amenities in Patna, Bihar.

DR. TARUN MANDAL (JAYNAGAR): Mr. Chairman, Sir, I am raising an important matter regarding a very sad and barbaric incident that took place at Patna city on 12th of August this year. On that day, some students, citizens, SUCI activists and human rights activists were protesting about their civil problem of water logging in the Langar Toli Lane near to Nala Road. They were in the street in demand of cleaning up the garbage, etc. Suddenly the District City DSP *â€¦ came down and beat mercilessly the women demonstrators, citizens of that area and student leaders who were participating in that protest. Even they tore down the hairs and scarves of the women protestors. These people were beaten on the roads and also in the Police custody. The police forces created a scene of an unprecedented attack on the citizens for nearly half-an-hour.

Sir, the civil society including the professors, teachers, cultural activists and human rights activists protested on the next day, that is, the 13th August. ...(*Interruptions*)

MR. CHAIRMAN : The name should be deleted.

DR. TARUN MANDAL :Sir, on the 14th of August, the students and youth had organized a protest rally condemning the Police attack. The rally was from Bhagat Singh Marg to Dinkar Chowk. The civil society and the protestors wanted that that DSP should be put under suspension and also those who had been taken into custody till today should be released immediately. Also there should be a high powered inquiry into the incident.

I would like to urge upon the Government that it should protect the democratic right of protest, human rights and civil rights.

I have already brought this matter to the notice of the opposition leader, Shri Sharad Yadav ji, whose Government is there now, and also to Shri Shatrugan Sinha ji, whose constituency covers Nala Road and Langar Toli Lane.